

No.A-45011/06/2015-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 13th April, 2015

OFFICE ORDER

All files relating to Vigilance Section shall henceforth be submitted to Secretary, MCA through the Additional Secretary.

2. This issues with the approval of Secretary, MCA.


(Kshitish Kumar)

Under Secretary to the Government of India

1. Office of the Secretary/AS/JS(M)/JS(B)/JS(SP)/JS(V)/EA/Adv.(Cost)/DIIIs
2. PS to Corporate Affairs Minister
3. E-Governance cell for uploading the order under the category 'Miscellaneous'
4. Guard File.